

**MINISTRY OF HUMAN RESOURCE DEVELOPMENT,
DIRECTORATE OF ADULT EDUCATION, JUNIOR
ADMINISTRATIVE OFFICER, GROUP 'B' RECRUITMENT
RULES, 1997**

CONTENTS

1. Short title and commencement
2. Number of post, classification and scale of pay
3. Method of recruitment, age-limit, and qualifications, etc
4. Disqualification
5. Power to relax
6. Saving

SCHEDULE 1 :- 1

**MINISTRY OF HUMAN RESOURCE DEVELOPMENT,
DIRECTORATE OF ADULT EDUCATION, JUNIOR
ADMINISTRATIVE OFFICER, GROUP 'B' RECRUITMENT
RULES, 1997**

G.S.R. 248, dated 20 May, 1997. In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Junior Administrative Officer in the Ministry of Human Resource Development, Directorate of Adult Education. : -

1. Short title and commencement :-

(1) These rules may be called the Ministry of Human Resource Development, Directorate of Adult Education, Junior Administrative Officer, Group 'B' Post Recruitment Rules, 1997.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of said post, its classification and the scale of pay attached thereto shall be specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, and qualifications, etc

:-

The method of recruitment to the said post, age-limit, qualifications and other matters relating thereto shall be as specified Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

1

Name of the post	No. of post.	Classification.	Scale of pay.	Whether selection post or non-selection post.	Age limit for direct recruits.
1	2	3	4	5	6
Junior Administrative	1* (1997)	General	Rs. 2000-60-	Not appli	Not applica
	* Subject	Central	2300-EB-		

Officer.	to variation	Service,	75- 3200.	cable.	ble.
	dependent	Group 'B'			
	on work-	Gazetted,			
	load.	Ministerial.			